

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.07.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 707 of 2022	STG Softek Pvt. Ltd. Vs. Assets Care and Reconstruction Enterprises Ltd. & Anr.	Krish Kalra	Adhyudai Singh Hardeep Sachdeva Kamal Shankar-R1
2.	Comp. App. (AT) (Ins) No. 745 of 2022 (With Defects)	Nikhil Anupendra Chaturvedi Vs. Small Industries Development Bank of India	Anuj Tiwari	Ayush J. Rajani Khushboo Shah
3.	Comp. App. (AT) (Ins) No. 780 of 2022 & I.A. 2095 of 2022 (With Defects)	V.R. Ashok Rao & Ors. Vs. TDT Copper Ltd.	Farrukh Khan	Anshula Grover Nikita Grover
4.	Comp. App. (AT) (Ins) No. 782 of 2022	Bravo Sponge Iron Pvt. Ltd. Vs. SPS Metal Cast & Alloys Ltd. & Ors.	Anup Kumar	
5.	Comp. App. (AT) (Ins) No. 811 of 2022	Shree Ganapati Power and Transformers. Vs. Vijeta Projects And Infrastructure Ltd. & Ors.	Jatin Sapra	
6.	Comp. App. (AT) (Ins) No. 825 of 2022	UCO Bank Vs. Darjeeling Organic Tea Estates Pvt. Ltd.	Akash Tandon	
7.	Comp. App. (AT) (Ins) No. 826 of 2022	Gaurav Katiyar IRP Of Value Infra Tech India Pvt. Ltd. Vs. -----	Rishabh Jain	
8.	Comp. App. (AT) (Ins) No. 827 of 2022	Gaurav Katiyar Liquidator Of Pico Event Marketing (India) Pvt. Ltd. Vs. ----	Rishabh Jain	

9.	Comp. App. (AT) (Ins) No. 828 of 2022	Manu Kesarwani Vs. Shriji Diamonds & Anr.	Vineet Roy	
10.	Comp. App. (AT) (Ins) No. 829 of 2022	Nikunj Woods Pvt. Ltd. Vs. Aakruti Boardlam Pvt. Ltd.	Anirudh Gupta	
11.	Comp. App. (AT) (Ins) No. 830 of 2022	Dinesh Kumar Gupta Liquidator Jarvis Infra Tech Pvt. Ltd. Vs. Pantel Technologies Pvt. Ltd. Through Liquidator Mr. Gagan Gulati	Govind Bhardwaj	
12.	Comp. App. (AT) (Ins) No. 833 of 2022 & I.A. No. 2279 of 2022 (With Defect)	Parsvnath Developers Ltd. Vs. A.S. Choudhary & Ors.	Karan Rajpurohit	
13.	Comp. App. (AT) (Ins) No. 834 of 2022	Parsvnath Developers Ltd. Vs. A.S. Choudhary & Ors.	Vijay Nair	
14.	Comp. App. (AT) (Ins) No. 837 of 2022	Gokul Kripa Colonizers and Developers Pvt. Ltd. Vs. Radiant Hotels Pvt. Ltd.	Nitesh Jain	
15.	Comp. App. (AT) (Ins) No. 838 of 2022	Nanubhai N Desai Vs. Vishram Narayan Panchpor & Ors.	Prakhar Tandon	
16.	Comp. App. (AT) (Ins) No. 840 of 2022	Jaidev Laxmidas Panchmatia Vs. Fanendra H Munot & Anr.	Anubhav Mehrotra	
17.	Comp. App. (AT) (Ins) No. 842 of 2022	Amit Ahirrao Vs. Anagha Anasingharaju and Anr.	Rajat Malu	
18.	Comp. App. (AT) (Ins) No. 843 of 2022	Concept Management Consulting Ltd. Vs. Powercon Projects & Associates Ltd. Through Sh. Chaitanya Kumar Ray, Liquidator & Ors.	Kiran Kr. Patra	
19.	Comp. App. (AT) (Ins) No. 844 of 2022	Kush Kochgaway & Ors. Vs. Bestech India Pvt. Ltd.	Piyush Singh	

20.	Comp. App. (AT) (Ins) No. 846 of 2022	G.L Shoes Vs. Action Udhog Pvt. Ltd.	Karan Gandhi	
21.	Comp. App. (AT) (Ins) No. 847 of 2022	Swastik Aqua Ltd. & Anr. Vs. Jharkhand Bijli Vitran Nigam Ltd. & Anr.	Milan S. Negi	
22.	Comp. App. (AT) (Ins) No. 850 of 2022	Prasanta Chandra Rath & Ors. Vs. Surya Kanta Satapathy & Ors.	Abhishek Jain	Anirban Bhattacharya
23.	Comp. App. (AT) (Ins) No. 851 of 2022	Vinod Kumar Mittal & Ors. Vs. Modex International Securities Ltd. Through Interim Resolution Professional	Shashank Mangal	
24.	Comp. App. (AT) (Ins) No. 853 of 2022	Rahul Jatinder Suri Vs. Rajendra K. Bhuta & Anr.	Krishan Kumar	
25.	Comp. App. (AT) (Ins) No. 856 of 2022	Archita Infraprojects Proprietor Chetraj N. Khadka Vs. Dighi Ports Ltd. & Anr.	Jitender Chaudhary	
26.	Comp. App. (AT) (Ins) No. 857 of 2022	Guru Charan Pradhan & Ors. Vs. Rohit Ferro Tech Ltd. & Ors.	Arijit Mazumdar	
27.	Comp. App. (AT) (Ins) No. 858 of 2022	Coromondal Merchants Pvt. Ltd. Vs. Uniexcel Developers Pvt. Ltd.	Bhuvan Gungnani	
28.	Comp. App. (AT) (Ins) No. 859 of 2022	Yasmin Begam Ex-Director of Phonex Logistics Pvt. Ltd. Vs. Square Four Housing & Infrastructure Development Pvt. Ltd.	Varsha Banerjee	
29.	Comp. App. (AT) (Ins) No. 868 of 2022	Amogh Sabharwal Suspended Director of Sammi Electronics India Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Anr.	Pallav Saxena	
30.	Comp. App. (AT) (Ins) No. 869 of 2022	Prasant Chandra Rath & Ors. Vs. Surya Kanta Satapathy & Ors.	Abhishek Jain	

31.	Comp. App. (AT) (Ins) No. 870 of 2022	Vaneet Ahuja Vs. Duncans Industries Ltd.	Saurabh Kalia	
32.	Comp. App. (AT) (Ins) No. 871 of 2022	Gateway Offshore Pvt. Ltd. & Anr. Vs. Runwal Realtors Pvt. Ltd.	Lzaffer Ahmed B F	
33.	Comp. App. (AT) (Ins) No. 875 of 2022	Nikunj Woods Pvt. Ltd. Vs. Gujarat Colourlam Pvt. Ltd.	Anirudh Gupta	
34.	Comp. App. (AT) (Ins) No. 876 of 2022	Bank of Baroda Vs. Vinod Kumar Gupta & Anr.	Soumya Dutta	

For Admission (After Notice)

35.	Comp. App. (AT) (Ins) No. 1042 of 2021 & I.A. No. 672 of 2022	Ashok BalaSaheb Gajbar Vs. Meghna Rajeev Kore & Ors.	Varun Khanna	Meenakshi Rawat Rajesh Cheetri-R1-R3 Neeha N Avinash RKhanoklarR4
36.	Comp. App. (AT) (Ins) No. 57 of 2022	Kishan Kumar Daga Vs. Siang Tea and Industries Pvt. Ltd.	Arun Kumar	A K. Tiwari Manjit S. Bali
37.	Comp. App. (AT) (Ins) No. 91 of 2022	Poonam Kachalia & Ors. Vs. CA Kannan Tiruvengadam, Official Liquidator of Hari Machines Ltd. & Ors.	Rohit Sharma	Rishav Banerjee Rajarshi Banerjee
38.	Comp. App. (AT) (Ins) No. 111 of 2022	Rosario D'Souza Vs. Union Bank of India & Anr.	Amir Arsiwala	Nirupama Kar R. Rajesh-R1
39.	Comp. App. (AT) (Ins) No. 334 of 2022	Nitin Verma & Anr. Vs. Today Homes Noida Pvt. Ltd. & Ors.	Preeti Taneja	Apoorv Agarwal-R2
40.	Comp. App. (AT) (Ins) No. 436 of 2022	Vinita Agarwala & Ors. Vs. Power Pack Steel Industries Pvt. Ltd.	Shruti Agarwal	Saswat Acharya Subham Agarwal
41.	Comp. App. (AT) (Ins) No. 459 of 2022	Abhyudaya Co-operative Bank Ltd. Vs. Rajendra K. Bhuta Resolution Professional of Trust House Commerce Centre Pvt. Ltd. & Ors.	Rajeev M. Roy	Sandeep Kr. Bhatt Mohit Nandwani Kamal Tyagi

42.	Comp. App. (AT) (Ins) No.460 of 2022	Pratim Bayal Liquidator, A.K. Power Industries Pvt. Ltd. Vs. Ayan Malick & Ors.	Sadapurna Mukherjee	Sanwal Tibrewal Shaunak Mitra-R1
43.	Comp. App. (AT) (Ins) No. 478 of 2022	Fuse Base Fltoro Pvt. Ltd. & Ors. Vs. Shalu Khanna	Naveen Chawla	Rishi Sood
44.	Comp. App. (AT) (Ins) No. 484 of 2022	Adinath International Pvt. Ltd. Vs. AVR Overseas Pvt. Ltd.	Sanjeev Sagar	Kamlendra Singh Aniket Bhattacharya Armaan Nayar
45.	Comp. App. (AT) (Ins) No. 739 of 2022	Rahul H. Mehta Vs. Gajendra Investment Ltd. & Anr.	Malak Bhatt	Dhruv Gautam Susy George Rajesh Kr. Mittal

For Hearing

46.	Comp. App. (AT) (Ins) No. 286 of 2022	Central Bank of India Vs. Himmat Steel Foundry Ltd.	Akshat Bajpai	Neha Somani Shaunak Mitra
-----	---------------------------------------------	-----------------------------------------------------------	---------------	------------------------------

02:00 PM

For Hearing

47.	Comp. App. (AT) (Ins) No.465 of 2022	Raj Singhania Official Liquidator of Gontermann-Peipers (India) Limited (In liquidation) Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors. With	Gaurav Gupta	Anand Sukumar Mainak Bose Rishabh Karnani Neha Tandon-R4
48.	Comp. App. (AT) (Ins) No. 264 of 2022	Snaefell Heights LLP Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors.	Anup Kumar	Mainak Bose Anand Sukumar-R1 NPS Chawla Surekh K. Buxy-R3 Gaurav Gupta-R6

Thereafter Regular Matters of Chairperson's Court

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar